

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **30.04.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Allwin Cargo Service
Vs
Sri Padmabalaji Steels Pvt. Ltd.

MAIN PETITION NUMBER :TCP/363/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/1017(CHE)/2024

ORDER

Present: Shri. V. Manivannan, Ld. Counsel for the Applicant/Liquidator.

This application has been filed to take on record the 25th Progress Report for the quarter ended 31.03.2024.

Ld. Counsel submits that within two months, application for dissolution will be filed.

Report is taken on record subject to all just exceptions.

IA is **disposed of**.

Sd/-

**VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)**

Sd/-

**SANJIV JAIN
MEMBER (JUDICIAL)**

vs